

MEGHALAYA LEGISLATIVE ASSEMBLY

BULLETIN PART - I

BUDGET SESSION

MONDAY, 23rd MARCH, 2015

The House met at 10 a.m. with Hon'ble Speaker in the Chair, and sat till 12 .40 P.M.

The day was allotted for Government Business.

1. **Questions:**

Questions Nos. 43-154 were taken up and disposed off.

2. **Announcement:**

After Question Hour, Hon'ble Speaker informed the House that he has received a letter submitted by Shri Sanbor Shullai, hon'ble Deputy Speaker, informing him that he has tendered his resignation from the office of Deputy Speaker. The Hon'ble Speaker said that the resignation has been accepted by him.

The hon'ble Deputy Speaker then vacates his seat. He moves and sat in the Treasury Bench.

3. **Bill:**

Dr. Mukul Sangma, Chief Minister in-charge Taxation beg leave and introduced the Meghalaya Clinker Cess Bill, 2015.

The Bill was introduced with the leave of the House.

4. **Government Resolution:**

Dr. Mukul Sangma, Chief Minister in-charge Mining and Geology laid the Government Resolution urging the Government of India to issue Presidential Notification under Para 12A(b) of the Sixth Schedule to the Constitution of India seeking exemption from the application of Mines and Mineral (Development and Regulation) Act, 1957 and Coal Mines

(Nationalisation) Act, 1973.

The Resolution was moved by Dr. Mukul Sangma, Chief Minister in-charge Mining and Geology. He initiated discussion and requested the Opposition to support and agree to adopt the Resolution.

Dr. Donkumar Roy, Leader of Opposition, Shri Paul Lyngdoh, Shri K. P. Pangniang, Dr. D. D. Lapang, Shri Ronnie V. Lyngdoh and Shri Witting Mawsor also participated. While participating in the discussion, the hon'ble Members also sought clarification and made suggestions.

After the reply of the Chief Minister, Dr. Donkumar Roy, Leader of Opposition agreed to support the Resolution.

The Government Resolution was then unanimously approved and adopted by the House.

5. General Discussion on the Budget:

Shri Ronnie V. Lyngdoh, Government Chief Whip, continued with his speech.

(At 12.03 p.m., Shri Metbah Lyngdoh was in the Chair).

(At 12.30 p.m., Shri Hon'ble Speaker was in the Chair again).

Dr. Jemino Mawthoh then participated in the discussion.

(At 12.40 p.m., Shri Ronnie V. Lyngdoh was in the Chair).

Dr. Donkumar Roy, Leader of Opposition also participated in the discussion.

6. Adjournment:

Since there was no more Business to be transacted, the House was adjourned till 10 a.m. on Tuesday, the 24th March, 2015.

*Dated Shillong,
the 23rd March, 2015.*

*Commissioner & Secretary,
Meghalaya Legislative Assembly.*